

Title: Informed that the the House will take up the Prasar Bharati Broadcasting Corporation of India (Amendment) Bill, 1998 for consideration and passing as per the decision taken in the meeting of the Business Advisory Committee held on 31.7.98.

16.39 hrs.

MR. SPEAKER: Hon. Members, I have to inform the House that as per the decision taken in the meeting of the Business Advisory Committee held today, 31-07-1998, after the discussion on the 'Situation in the North-Eastern Region due to insurgency' is over today, the House will take up the Prasar Bharati Broadcasting Corporation of India (Amendment) Bill, 1998 for consideration and passing.

The discussion on problems of SCs and STs will now be taken up on 4th August, 1998.